

CENTRAL ADMINISTRATIVE TRIBUNAL,ERNAKULAM

BENCH.

O.A.609/93

Thursday this the 4th day of November,1993.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR,VICE CHAIRMAN

N.Suresh Kumar,
Postal Assistant, Alamcode P.O,
Pin -695 102.

K.V.Vijaya Kumar,
Postal Assistant,
Attingal H.O.

..Applicants

By Advocate Mr.Thomas Mathew

vs.

1. Senior Superintendent of Post Offices,
Trivandrum North Division,
Trivandrum.

2. Union of India represented by
its Secretary,
Department of Posts,
New Delhi.

3. Smt.C. Subhadra,
Postal Assistant, Chirayinkil.

4. Shri V.Benjamin Jose,
Postal Asst.
St.Xavier's College Post Office,
Trivandrum.

5. Shri R.Ajaya Kumar,
Postal Asst.,
Attingal-HO.

6. Smt.L.Sheela,
Postal Asst., Attingal-HO.

7. Smt.M.A.Mary, Postal Asst.,
Attingal -HO. .. Respondents

By Advocate

Mr.George C.P.Tharakan,SCGSC

..(R1 & 2)

Mr.Sasidharan Chempazhanthiyil

..R5,6 & 7

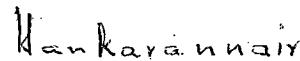
ORDER

Applicants approached this Tribunal to command respondents to post them at places of their choice. Respondents admit that they were entitled to be posted at places of their choice.

2. Such transfers have now been granted, though respondents overlooked the claims of applicants when vacancies arose on 1.4.93.

3. In this view, further orders are unnecessary. Recording the submission that applicants have been posted at places of their choice, this application is disposed of. No costs.

Dated the 4th November,1993.


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN